



**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-839/2016

New Delhi, this the 05th day of February, 2020.

Hon'ble Mr. S.N. Terdal, Member (J)

Hon'ble Mr. Mohd. Jamshed, Member (A)

Garima Sharma,
D/o Sh. S.D. Sharma,
Aged about 27 years, Unemployed
R/o Near Agarwal Girls College,
Hanuman Nagar Colony,
Jaipur Road, Gangapur City,
Sawai Madhopur, Rajasthan.

.... Applicant

(None)

Versus

1. Staff Selection Commission,
Through Chairman,
Complex, Block No. 12,
Lodhi Road,
New Delhi – 110002.
2. The Regional Director (North),
Staff Selection Commission,
Block No. 12, 5th Floor,
CGO Complex, Lodhi Road,
New Delhi – 110002.

.... Respondents

(through Mr. Jiya Lal for Mr. Hanu Bhaskar)

**ORDER (ORAL)****Mr. S.N. Terdal, Member (J)**

None present for the applicant. There was no representation for the applicant on 01.04.2019.

2. Hence, the OA is dismissed for non-prosecution.

There shall be no order as to costs.

(Mohd. Jamshed)
Member (A)**(S.N. Terdal)**
Member(J)

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